

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 21st May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 103/2017 (CZ) (M.A. No. 454/2017)	Ram Bihari Sharma Vs. Municipal Commissioner, Rewa & Ors.	Mr. Pravin Dwivedi, Adv. for Applicant Mr. Ayush Dev Bajpai, Adv. for R-1 Ms. Nitika Delouri, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for State of M.P. Mr. Om Shankar Shrivastava, Adv. for MoEF
2.	Original Application No. 5/2018 (CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Vishal Bhatnagar, Adv. for R-10&11 Mr. Yadvendra Yadav, Adv. for CPCB Ms. Nitika Delouri, Adv. for MPPCB Mr. Om Shanker Shrivastava, Adv. for MoEF & CC
3.	Execution Application No. 01/2019 (CZ) IN O.A. No. 106/2015 (CZ)	Aakash Ingle Vs. Commissioner, BMC & Anr.	Mr. Rohit Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for Municipal Corporation Mr. Om Shankar Shrivastav, Adv. for R-2
FOR HEARING			
4.	Original Application No. 67/2015 (CZ) WITH	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. C. P. Singh, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP & SEIAA Mr. Deepkaran Dalal, Adv. for R-3 & 4 Mr. V. K. Shukla, Adv. for R-7 Ms. Nikita Delouri, Adv. for MPPCB Mr. Dharamvir Sharma, Adv. for R-8- 12
5.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018 & M.A. No. 121/2018)	JaimanglamJabali Foundation Vs. State of M.P. & Ors.	Mr. Ram Chandra, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP & SEIAA Ms. Nikita Delouri, Adv. for MPPCB Mr. Deepkaran Dalal, Adv. for R-3 & 4 Mr. V. K. Shukla, Adv. for R-7 Mr. Anshuman Singh, Adv. for R-9

6.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Rohit Sharma, Adv. for Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadoria, Adv. for CECB Mr. Pankaj Sharma, Adv.
7.	Original Application No. 54/2017 (CZ)	Bhairu Prasad Vs. State of M.P. & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of M.P.
8.	Original Application No. 61/2017 (CZ) (M.A. No. 352/2017 & M.A. No. 402/2017)	Kamal Patel Vs. The Union of India & Ors.	Mr. Ayush Dev Bajpayee, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of M.P. Mr. Om Shankar Shrivastav, Adv. for Union of India Mr. Subhash Soni, Adv.

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